

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3861

ANSWERED ON:12.08.2015

Admission of Students

Patole Shri Nanabhau Falgunrao

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has come to know that D.Y. Patil Institute has refused to admit 36 students in its colleges in Maharashtra, who have come back from Mauritius on account of derecognition of D.Y. Patil Medical College in Mauritius;
- (b) if so, the details thereof along with the reasons for the said institute not admitting these students in its colleges in Maharashtra despite charging fees of Rs. 28 lakh from each of the said students for studying in the medical college in Mauritius;
- (c) the details of the action taken by the Government against the said institute; and
- (d) the action taken by the Government for getting these students admitted in medical colleges to save their future?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT  
( SMT. SMRITI ZUBIN IRANI )

(a): No, Madam. The Government has not accorded its approval to any D.Y. Patil Deemed to be Universities, Viz. (i) Dr. D.Y. Patil Vidyapeeth, Pimpri, Pune, (ii) Padamshree Dr. D.Y. Patil Vidyapeeth, Navi Mumbai and (iii) D.Y. Patil Educational Society, Kolhapur, for opening of an off-shore campus in Mauritius. The D. Y. Patil Medical College in Mauritius was neither awarded recognition nor derecognized by the Government of India.

(b) to (d): Do not arise.

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